THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-32/2019/ 571 /R. Cell

Dated Guwahati the 4th September, 2019

The Gauhati High Court has been pleased to notify that the following 13 (thirteen) Grade-III officers are recommended for promotion to Grade-II of Assam Judicial Service *in seriatim*.

SI. No.	Name of the Officers							
1.	Shri Angshuman Bhattacharjee, B.A., LL.B. Sub-Divisional Judicial Magistrate (M), Dhakuakhana,							
2.	Shri Satyajit Karmakar, B.Sc., LL.B. Sub-Divisional Judicial Magistrate (M), Rangia							
3.	Shri Saleh Ahammad, B.A.(Hons.), LL.B. Sub-Divisional Judicial Magistrate (M), Margherita							
4.	Smti Jharna Saikia, B.A., LL.M. Sub-Divisional Judicial Magistrate (M), Bajali							
5.	Smti Syeda Sabina Afzal Zinnat, B.Sc., LL.B. Sub-Divisional Judicial Magistrate (S),No.1, Kamrup (M), Guwahati							
6.	Smti Aklima Begum, B.A., LL.B. Sub-Divisional Judicial Magistrate (M), Nazira							
7.	Shri Chinmoy Barua, M.A., LL.B. Sub-Divisional Judicial Magistrate (M), Gossaigaon							
8.	Smti Sagarika Borpujari, B.A.(Hons.), LL.B. Sub-Divisional Judicial Magistrate (M), Sarupathar							
9.	Smti Jayashree Bora, B.A.(Hons.), LL.B. Sub-Divisional Judicial Magistrate (M), Sonari							
10.	Smti Pooja Sinha, M.A., LL.M. Sub-Divisional Judicial Magistrate (M), Gohpur							
11.	Smti Priyanka Hazarika Nair, B.A., LL.B. Sub-Divisional Judicial Magistrate (M), Biswanath Chariali							
12.	Shri Nayanjyoti Choudhury, B.Sc., LL.B. Sub-Divisional Judicial Magistrate (M), Abhayapuri							
13.	Shri Dhiraj Kumar Kalita, B.A., LL.B. Sub-Divisional Judicial Magistrate (M), Lakhipur, Cachar							

The above select list shall remain valid for 1 (one) year.

Registrar (Vigilance)-cum-

In Charge, Recruitment Cell

Gauhati High Court, Guwahati-1

Copy to:

 Registrar General, Gauhati High Court 	t, Guwar	าลน.
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- 2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
- 3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.

4.	Joint Registrar (<u> </u>	,	Gauhati	High	Court,	Guwahati.
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- 5. Deputy Registrar (_______), Gauhati High Court, Guwahati.
- 7. Administrative Officer (Judicial), ______, Gauhati High Court, Guwahati.
- 8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "Notification dated 04-09-2018 regarding select list in connection with regular promotion from Grade-III to Grade-II of Assam Judicial Service" with a scroll in the home page.
- 9. P.S. to Hon'ble Mr. Justice _______, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
- 10. P.S. to Hon'ble Mrs. Justice _______, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
- 11. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
- 12. The High Court Notice Board.

Registrar (Vigilance)-cum-

In Charge, Recruitment Cell,

Gauhati High Court, Guwahati-1